

**Condition of registration number for recognition to SSI export houses**

**\*68. SHRI G. M. BANATWALLA :**  
Will the Minister of COMMERCE be pleased to state :

(a) whether for the grant of recognition to small Scale Industrial export houses there is any condition that the applicants should hold permanent registration number granted by the State Director of Industries before 1st April, 1985 in respect of their applications under the Import Policy, 1985-86;

(b) whether the exports of own manufactured products of the applicants holding the aforesaid permanent registration number before 1-4-1983 or 1-4-1984 or 1-4-1985 are proposed to be considered for calculating the minimum prescribed qualification of Rs. 75 lakhs as the average of past three years; and

(c) if not, the reasons therefor, especially when own manufactured products enjoy added advantages of better quality and competitive prices ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) Yes, Sir.

(b) Yes, Sir. The requirement for permanent registration certificate has been introduced w.e.f. 1-4-85 and will not affect the earlier exports of own manufacture.

(c) Does not arise.

**Medium term loans to meet deficit by Centre to States**

**\*69. SHRI RAMASHRAY PRASAD SINGH :**  
**SHRI BALASAHEB VIKHE PATIL :**

Will the Minister of FINANCE be pleased to state :

(a) whether the Centre has decided to provided to the States medium term loans to meet their deficit;

(b) if so, the details thereof, and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) Government of India have decided to provide medium term loans equivalent to 90% of the States' overdraft as on 28.1.1985. The States have been advised to clear the balance 10% of the overdraft by 1st October, 1985. The medium term loans would be recovered in the next four years in equal instalments and would carry a rate of interest of 8%.

(c) Does not arise.

**Modernisation of sick textile mills.**

**\*70. SHRI MOOL CHAND DAGA :**

**SHRI THAMPAN THOMAS :**

Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether a sum of Rs. 266 crores was spent upto August, 1984 on modernisation of sick textile mills under National Textile Corporation but the performance was still unsatisfactory while the cumulative losses in this respect till September, 1984 had risen to Rs. 750 crores;

(b) if so, the reasons for the same;

(c) the total cumulative losses of the above sick mills and the total amount spent on modernisation of these mills upto March, 1985;

(d) whether heavy losses were due to obsolete machinery and surplus labour;

(e) if so, steps taken to change the machinery and transfer surplus labour to some other units; and

(f) whether there is any proposal to amalgamate losing mills and reduce the loss ?